

DIVISION BENCH

ITEM NO.110

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.25/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 10th November, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	THE ADMINISTRATOR OF THE SPECIFIED UNDERTAKING OF THE UNIT TRUST OF INDIA THROUGH MR. PURUSHOTTAM M. BANDEKAR V/S M/S USHA INDIA LIMITED
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Rishabh Govila, Proxy for
Sh. Krishna Dev Vyas, Adv.

: *For the RP*

ORDER

- 1.** This matter was listed today for the purpose of filing the progress report. However, there is no progress report before us.
- 2.** Ld. Proxy Counsel representing the RP states that the same has been filed with the Registry, and he undertakes to take up the matter with the Registry for getting it listed.
- 3.** Let the matter be adjourned for 19th December, 2023. Meanwhile, the progress report if filed, would accordingly be listed.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

10th November, 2023

*Kavya Prakash Srivastava
(Stenographer)*